GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF LAND RESOURCES

LOK SABHA UNSTARRED QUESTION No. 1922 TO BE ANSWERED ON 10.12.2015

Computerisation of Land Records

†1922. COL. SONARAM CHOUDHARY:

SHRI P.P. CHAUDHARY: SHRI SUNIL KUMAR SINGH: SHRI RAJENDRA AGRAWAL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the progress made so far on Computerisation of Land Records (CLR) by the Government under National Land Records Modernization Programme (NLRMP) in the country, State/UT-wise;
- (b) the number of States/UTs which have fulfilled/completed the computerisation of land records in the country;
- (c) the year in which the computerisation of land records started in the country and the total fund utilised by the Government in this regard during the last three years and the current year, State/UT-wise;
- (d) whether there has been any delay in the implementation or any irregularities reported/noticed by the Government in connection with computerisation of Land Records in the country; and
- (e) if so, the details thereof along with the remedial steps taken/being taken by the Government in this regard?

ANSWER

MINISTER FOR RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) to (b):Computerization of Land Records (CLR) is one of the components of the National Land Records Modernization Programme (NLRMP) which came into existence from 2008 after merging the two erstwhile schemes namely – Strengthening of Revenue Administration & Updating of Land Records (SRA& ULR) and Computerization of Land Records (CLR). As per available information, the following 27 States/UTs have undertaken the work of CLR:

Andhra Pradesh, Assam, Bihar, Chhattisgarh, Dadra & Nagar Haveli, Daman & Diu, Gujarat, Goa, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Odisha, Punjab, Puducherry, Rajasthan, Sikkim, Telangana, Tamil Nadu, Tripura, Uttar Pradesh, Uttarakhand and West Bengal.

- (c): The programme Computerization of Land Records (CLR) was launched in the year 1988-89, which was merged with another erstwhile scheme of SRA&ULR, and the NLRMP was started in 2008. The total amount of funds released and utilized by the States/UTs during last three years and the current year for different components to the States/UTs are given in the annexure.
- (d): The States/UTs which have undertaken the work of computerization of land records are as above. No irregularities have been reported/noticed by the Government in connection with CLR in the country.
- (e): Not applicable.

Annexure as referred to answer to part (c) of LSUQ no. 1922 for 10.12.2015

FINANCIAL PROGRESS (Release of Funds & Utilization reported) under the NLRMP 2012-13 to 2015-16 (As on 07.12.2015)

G.								Rs. in lakh
Sl. No.	States/UTs	Year 2012 14 2014 15 2015 16				Total	Utilization	Unspent
		Funds released	2013-14 Funds released	2014-15 Funds released	2015-16 Funds released	Funds released	Reported	Balance
2	Arunachal Pradesh	-	-	1011.48	50.00	1110.08	0.00	1110.08
3	Assam	-	1.81	-	-	2137.56	46.68	2090.88
4	Bihar	1567.47	2327.82	-	-	7732.22	4206.34	3525.88
5	Chhattisgarh	877.00	-	_	-	3345.57	905.00	2440.57
6	Gujarat	214.07	1511.00	1641.99	-	9609.75	8216.66	1393.09
7	Goa	-	-	398.55	-	398.55	0.00	398.55
8	Haryana	124.95	30.00	99.20	-	4015.63	2489.00	1526.63
9	Himachal Pradesh	1004.80	10.78	1949.10	-	4280.45	1938.24	2342.21
10	Jammu & Kashmir	589.05	333.88	-	-	988.56	633.50	355.06
11	Jharkhand	-	117.64	-	-	2507.55	1172.28	1335.27
12	Karnataka	2451.20	-	-	-	2451.20	65.81	2385.39
13	Kerala	-	632.00	-	-	1558.24	1172.80	385.44
14	Madhya Pradesh	33.85	47.00	4.86	-	10154.50	8576.96	1577.54
15	Maharashtra	0.72	1819.01	-	-	6536.16	1673.67	4862.48
16	Manipur	-	-	-	-	168.53	0.00	168.53
17	Meghalaya	-	-	_	-	623.75	78.07	545.68
18	Mizoram	177.81	661.31	90.00	-	1518.08	1428.08	90.00
19	Nagaland	-	612.49	-	-	1427.62	1128.90	298.72
20	Odisha	41.87	7047.62	-	-	9628.04	6323.83	3304.21
21	Punjab	40.28	39.20	1317.00	-	2796.26	1050.09	1746.17
22	Rajasthan	-	4137.34	-	-	8274.55	928.12	7346.43
23	Sikkim	-	594.29	116.00	-	942.19	197.15	745.04
24	Tamil Nadu	-	1101.46	1502.00	277.13	3161.73	1427.94	1733.79
25	Telangana	-	-	8385.21	-	8385.21	0.00	8385.21
26	Tripura	820.39	57.28	581.73	-	2234.36	1223.74	1010.62
27	Uttar Pradesh	-	-	-	-	1852.49	538.35	1314.14
28	Uttarakhand	-	-	762.17	-	762.17	0.00	762.17
29	West Bengal	39.20	-	1	-	7530.57	4679.10	2851.47
30	A & N Islands	-	-	ı	-	72.25	53.49	18.76
31	Chandigarh	-	-	-	-	-	0.00	0.00
32	D & N Haveli*	4.39	3.42	ı	-	65.78	24.29	41.49
33	Delhi	132.07	-	-	-	132.07	0.00	132.07
34	Daman & Diu	-	-	I	-	103.72	68.60	35.12
35	Lakshadweep	-			-	166.41	166.41	0.00
36	Puducherry	-		_	-	344.57	9.63	334.94
37	Misc.*	234.80	222.69	220.14	252.92	1165.55	285.58	879.97
Tota	al All States/UTs	9485.12	21308.03	18079.43	580.05	113687.34	50727.05	62960.29